

POST OFFER ADVERTISEMENT WELSPUN SYNTEX LIMITED

("WSL" / "Target Company")

Registered Office: Survey No 394 (P), Village Saily, Silvassa, Union Territory of Dadra & Nagar Haveli - 396 230

Tel. No: +91-260-2640596 / 99; **Fax No:** +91-260-2640597; **Email id:** kaushik_kapasi@welspun.com

This Advertisement is being issued by Prime Securities Limited ("Manager to the Offer"), on behalf of Krishiraj Trading Limited ("KTL" / "Acquirer") along with Welspun Mercantile Limited ("WML" / "PAC") as person acting in concert, in compliance with Regulation 18(12) of the Securities and Exchange Board of India ("SEBI") (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI (SAST) Regulations").

The Detailed Public Statement ("DPS") with respect to the aforementioned Offer was published on December 14, 2012, in the following newspapers:

Publications	Editions
Financial Express (English)	All Editions
Jansatta (Hindi)	All Editions
Navashakti (Marathi)	Mumbai Edition
Western Times (Gujarati)	Gandhinagar Edition

Capitalized terms used in this advertisement and not defined herein, shall have the same meaning assigned to them in the Letter of Offer dated February 14, 2013.

1. Name of the Target Company : Welspun Syntex Limited
2. Name of the Acquirer(s) and PAC : Krishiraj Trading Limited (Acquirer) and Welspun Mercantile Limited (PAC)
3. Name of the Manager to the Offer : Prime Securities Limited
4. Name of the Registrar to the Offer : Link Intime India Private Limited
5. Offer Details :
 - a. Date of Opening of the Offer : February 27, 2013, Wednesday
 - b. Date of Closure of the Offer : March 12, 2013, Tuesday
6. Date of Payment of Consideration : March 20, 2013, Wednesday
7. Details of Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price	Rs. 13/- per equity share		Rs. 13/- per equity share	
7.2	Aggregate number of shares tendered	1,02,02,288 Equity Shares		2,85,976 Equity Shares	
7.3	Aggregate number of shares accepted	1,02,02,288 Equity Shares		2,85,874 ^a Equity Shares	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 13,26,29,744		Rs. 37,16,362	
7.5	Shareholding of the Acquirer and the PAC before Agreements/Public Announcement (No. & %)	53,38,652 Equity Shares representing 22.58% of the Current Equity Share Capital		53,38,652 Equity Shares representing 22.58% of the Current Equity Share Capital	
7.6	Shares to be acquired by way of Conversion of OCCPS which triggered the Offer ^(a) ● Number ● % of Post Conversion Equity Share Capital	● 1,55,94,541 Equity Shares ● 39.74%		● 1,55,94,541 Equity Shares ● 39.74%	
7.7	Shares Acquired by way of Open Offer ● Number ● % of Post Conversion Equity Share Capital	● 1,02,02,288 Equity Shares ● 26.00%		● 2,85,874 Equity Shares ● 0.73%	
7.8	Shares acquired after DPS till completion of Offer ● Number of shares acquired ● Price of the shares acquired ● % of the shares acquired	● NIL ● Not Applicable ● NIL		● NIL ● Not Applicable ● NIL	
7.9	Post offer share holding of the Acquirer & the PAC ^(a) ● Number ● % of Post Conversion Equity Share Capital	● 3,11,35,481 Equity Shares ● 79.35%		● 2,12,19,067 Equity Shares ● 54.08%	
7.10	Pre & Post offer shareholding of the Public ● Number ● % of Post Conversion Equity Share Capital	Pre Offer	Post Offer	Pre Offer	Post Offer
		1,38,31,846	36,29,558	1,38,31,846	1,35,45,972
		58.50%*	9.25%	58.50%*	34.52%

[^] Total 102 Equity Shares rejected in the Offer due to technical reasons

* as a percent of Current Equity Share Capital

Notes:

- a) On December 7, 2012, the Acquirer and the PAC have exercised the option to convert the OCCPS into 1,55,94,541 Equity Shares representing up to 39.74% of the Post Conversion Equity Share Capital. Post completion of the Offer Period on March 20, 2013, the Authorized Finance Committee of the Directors of the Target Company has convened a meeting on March 22, 2013 and allotted 1,55,94,541 Equity Shares with respect to the conversion.
- b) The Acquirer and the PAC belong to the Promoters category. The total Promoters shareholding post Offer stands at 2,56,93,596 Equity Shares representing 65.48% of the Post Conversion Equity Share Capital.
8. The Acquirer and the PAC along with their Directors severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations.
9. Copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE and at the registered office of the Target Company.

Issued by Manager to the Offer



Prime Securities Limited

Ashford Centre, 7th Floor, Shankarrao Naram Marg,

Opp. Peninsula Corporate Park, Lower Parel, Mumbai - 400 013

Tel No.: +91-22-24981515

E-mail: wsl_openoffer@primsec.com;

Contact Person: Mr. Apurva Doshi / Mr. Nitesh Surana

SEBI Registration Number: INM000000750

On behalf of Krishiraj Trading Limited and Welspun Mercantile Limited

Place : Mumbai

Date : March 25, 2013

**Sd/-
Authorised Signatories**